

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 610

Dated: 13.10.2015

In the interest of administration, Charge of Munsiff Court, Kralpora is withdrawn from Munsiff, Sogam and the same is now given to Munsiff, Kupwara, which shall be in addition to his own charge.

By Order


(Kaneez Fatima)
Registrar General

No: 17133-39/G:S

Dated: 13.10.2015

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K
2. Secretary to Hon'ble Mr. Justice Tashi Rabstan
.....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar, for information.
4. Principal District & Sessions Judge, Kupwara,
5. Munsiff, Sogam/Kupwara/Kralpora,
.....for information & necessary action.
- ~~6.~~ Incharge NIC for uploading on Website.
7. Office file.


Registrar General